

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL, KOLKATA
EASTERN ZONAL BENCH: KOLKATA**

Appeal No. E/540/2009

M/s. Diamond Beverages Pvt. Ltd.

....Appellant(s)

Vs.

Commissioner of Central Excise (Appeal), Kolkata-II

....Respondent(s)

Appearance:

Adjournment Request for the Appellant (s)

Shri K. Choudhari, Suptd. (AR) for the Respondent(s)

CORAM:

HON'BLE SHRI P. K. CHOUDHARY, MEMBER (JUDICIAL

HON'BLE SHRI V. PADMANABHAN, MEMBER (TECHNICAL)

Date of Hearing/Decision: - 22.01.2019

ORDER No.....

Per Bench:

A request for adjournment has been received from the appellant.

Accordingly, the matter is adjournment to 14.03.2019.

2. Issue Notice.

(Dictated and pronounced in the open court.)

**(V. PADMANABHAN)
MEMBER (TECHNICAL)**

**(P. K. CHOUDHARY)
MEMBER (JUDICIAL)**

Tushar Kr.